# COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### Appeal No. 189 of 2017

# Dated: 7<sup>th</sup> March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

Tamilnadu Generation & Distribution Corporation Ltd Vs.				Appellant(s)
PPN Power Generating Co. Pvt. Ltd. & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam		
Counsel for the Respondent(s)	:	Ms. Sonakshi Malhan for Mr. Senthil Jagadeesan for R	-1	

# <u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 24.05.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/mk